

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-20/2001(pt.)/8384/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri D. Ullah,
Presiding Officer,
MACT No. 2, Kamrup, Guwahati.

Dated Guwahati, the th 30 September, 2023.

Sub:- **Station leave permission.**

Ref:- Your letter No. MACT-2/3976/23 Dated 29th September, 2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the evening of 30.09.2023, till the evening of 02.10.2023**, has been granted. The Presiding Officer, MACT No. 1, Kamrup, Guwahati, and in his absence, the Presiding Officer, MACT No. 3, Kamrup, Guwahati would remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-20/2001(pt.)/8385/A, dated, 30-09-23

Copy to:

✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
